

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.44(11)-HC/2023/1997**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the Committee for **Supervising Guest House Matters**, as follows:

**Hon'ble Mr. Justice A. Lodh**

**Chairman**

**Registrar (Admn.,P&M)**

**Secretary**

This is issued with immediate effect in supersession of the earlier Order dated 07.11.2016 issued by the High Court.

**By order,  
Sd/-  
(V. Pandey)  
Registrar General**

**No.F.44(11)-HC/2023/1998-204**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Director, Tripura Judicial Academy, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
7. The Registrar (Judicial), High Court of Tripura, Agartala;
8. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
9. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
13. The Superintendent (Establishment/Accounts/Protocol), High Court of Tripura, Agartala;
14. Order File.

**Registrar General**